

1	2	3	4
Uttar Pradesh	58865	53492	51270
Uttarakhand	2047	1806	1870
West Bengal	1129	1168	927
TOTAL:	100302	90512	81594

Note: The State-wise number of complaints registered by NHRC does not include complaints received from foreign countries and those relating to more than one State.

Steps to restore damaged temples in Jammu and Kashmir

1490. SHRI TARUN VIJAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of temples destroyed, damaged or rendered unfit for worship in Kashmir valley and Jammu in last three years;

(b) the steps Government is taking to restore them to their original condition;

(c) the amount Government has spent on this till now alongwith year-wise breakup; and

(d) whether Government intends to make use of services of reputed religious organizations like Arya Samaj, ISCON or Art of Living from other parts of India for rehabilitation of Kashmiri Hindus?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT): (a) to (d) The information is being collected.

Meeting with eastern Naga leaders

1491. SHRI KHEKIHO ZHIMOMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some of the Eastern Naga leaders have met Prime Minister and Home Minister and also submitted a representation for creation of new Eastern Nagaland State; and

(b) if so, the details of the reply given to the delegates and what is the stand of Union Government on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT): (a) and (b) A fifteen member delegation of Eastern Nagaland Peoples Organisation (ENPO) met the Union Home Minister on December 6, 2010 and briefed him about the problems of the people of Eastern Nagaland, specially economic backwardness.